

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 259
(IB)-452(ND)2017
IA/5039/2020, New IA-824/2021

IN THE MATTER OF:

Power2sme Pvt. Ltd	...	Applicant/Petitioner
Versus		
JV Strips Ltd. & Ors.	...	Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Prince Mohan Sinha, PCS for Respondent, Mr. Shashwat Anand, Adv. for Liquidator Mr. Debashis Nanda

ORDER

Renotify this case on 17.03.2021.



T.S. Singh
(Court Officer)